

(22)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH.

AT HYDERABAD

O.No.1745/97

Date of Order : 6.3.98

BETWEEN :

Smt. Shaik Rasheeda

.. Applicant.

AND

1. Superintendent of Post Offices,
Preddatur Division, Preddatur,
Cuddapah Dist.

2. District Employment Officer,
Cuddapah District, Cuddapah.

.. Respondents.

Counsel for the Applicant

.. Mr.C.V.Nagarjuna Reddy

Counsel for the Respondents

.. Mr.N.R.Devraj

Mr. P. Naveen Rao, Secy AS & R

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Heard Mr.Pramod for Mr.C.V.Nagarjuna Reddy, learned counsel for the applicant and Mr.N.R.Devraj, learned standing counsel for the respondents.

2. M.A.185/98 in O.A.1745/97 is posted today. In this M.A. the applicant prays for a direction to R-1 to intimate the selection made in pursuance of the requisition made by R-1 dated 12.9.97 for appointment of EDBPM, Kathalur Branch Post Office A/W Tallapalle, Preddatur Division, Cuddapah Dist.

R

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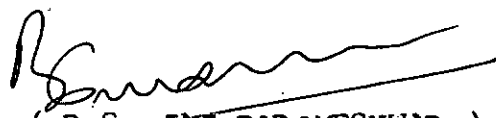
3. The respondents have produced before us the selection proceedings in regard to the above said selection. As both the parties have agreed, we thought it fit to dispose of the O.A. itself instead of disposing of the M.A.

4. Hence the O.A. is disposed of as under :-

In this O.A. an interim order was passed on 30.12.97 to consider the applicant also along with employment exchange sponsored candidates for the post of EDBPM of the said post office. Today it is seen from the selection proceedings that the applicant has been selected and she is the first candidate in the panel for posting as EDBPM of that post office. Hence the Tribunal has no objection if the applicant is posted in accordance with the selection proceedings.

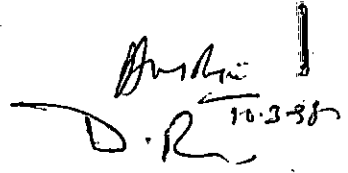
5. The O.A. is disposed of as above. No costs.

(The selection proceedings are perused and returned back)


(B.S. JAI PARAMESHWAR)
Member (Judl.)
6.3.98


(R.RANGARAJAN)
Member (Admn.)

Dated : 6th March, 1998
(Dictated in Open Court)


10.3.98

sd

GA. No.1745/97

Copy to:-

1. The Superintendent of Post Offices, Proddatur Division, Proddatur, Cuddapah Dist.
2. The District Employment Officer, Cuddapah District, Cuddapah.
3. One copy to Mr. C.V.Nagarjuna Reddy, Advocate, CAT., Hyd.
4. One copy to Mr. N.R.Devaraj, Sr.CGSC., CAT., Hyd.
5. One copy to D.R.(A), CAT., Hyd.
6. One duplicate copy.

7. one copy to Mr. P. N. Chennappa, Secy AR

srr

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CHECKED
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. B. RANGARAJAN : M(A)

AND

THE HON'BLE MR. B. S. JAI PARAMESHWAR :
M(J)

DATED: 6/3/98

ORDER/JUDGMENT

~~M.A./R.A/C.A.NO.~~

in

O.A.NO. 1745/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

